

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 103
340/252/ND/2020**

IN THE MATTER OF:

M/s Divine Threads Pvt. Ltd.

...APPELLANT

Vs

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 30.09.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Kundan Kumar Mishra, CS

For the ROC

:Ms. Sweety Khattar, AROC

For the Income Tax Department

:

ORDER

Heard the submissions made by the counsel for the appellant. Ld. Counsel for the appellant is directed to once again serve the copies of the petition along with their annexures to the Income Tax Department as well as ROC for filing their reply. 10 days' time has been granted. Post the matter to 28th October, 2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)